

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gran Electronics Private Limited Date of Commencement of Liquidation: 12-02-2021; List of Stakeholders as on Date: 18-10-2022; Name of IP: Ms. Jovita Reema Mathias; Process Number: 1; Last 5 digitof registration number: 10941

| Sl. no. | Category of stakeholders  | Summary of claims received |               | Summary of claims admitted |               | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|---------------|----------------------------|---------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.)  | No. of claims              | Amount (Rs.)  |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  |                            | 0             |                            | 0             | 0                           | 0                         | 0                                   | NA                         |
| 2       | Liquidation costs incurred till date  |                            | 4095734.88    |                            | 4095734.88    | 0                           | 0                         | 0                                   | NA                         |
| 3       | Secured financial creditors   | 1                          | 2287406332.59 | 1                          | 2287406332.59 | 0                           | 0                         | 0                                   | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   | 2                          | 125281775     | 2                          | 125281775     | 0                           | 0                         | 0                                   | <a href="#">Annexure 4</a> |
| 5       | Operational creditors (Workmen)   | 9                          | 909941        | 9                          | 909941        | 0                           | 0                         | 0                                   | <a href="#">Annexure 5</a> |
| 6       | Operational creditors (Employees)   | 0                          | 0             | 0                          | 0             | 0                           | 0                         | 0                                   | <a href="#">Annexure 6</a> |
| 7       | Operational creditors (Government Dues)   | 4                          | 298220739     | 4                          | 298220739     | 0                           | 0                         | 0                                   | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 11                         | 5766564.79    | 11                         | 5766564.79    | 0                           | 0                         | 0                                   | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) | 0                          | 0             | 0                          | 0             | 0                           | 0                         | 0                                   | <a href="#">Annexure 9</a> |
| Total   |   | 27                         | 2721681087.26 | 27                         | 2721681087.26 | 0                           | 0                         | 0                                   |                            |